

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)


ORDER NO. 20

Dated Guwahati, the 27th March, 2019

The following directions are approved by the Hon'ble Committee for Monitoring the Construction of Underpass, for the smooth functioning of the Underpass:

- The Court Officer-I and Court Officer-II are entrusted with the responsibility of day-to-day maintenance of the Underpass.
- "Sulabh International Social Service Organization" to depute 5 (five) nos. of Cleaners including 1 (one) Supervisor, for cleanliness of the Underpass.
- The Underpass shall be kept open for use from 9:00 A.M. to 6:00 P.M. on all working days.
- The Chief Security Officer is entrusted to look after the security related aspects of the Underpass. He is further directed to depute 2 (two) security personnel each at both ends of the Underpass.
- The Court Officer-I and Court Officer-II are entrusted with the responsibility safekeeping the emergency keys for various services (including lifts and escalators) of the underpass.
- The Electrical Assistants of the Gauhati High Court are entrusted to look after all the issues related to electrical connectivity such as Escalators, Lifts and other electrical equipments installed in the Underpass.
- The Court Officer-I and Court Officer-II are entrusted with the responsibility of deputing 2 (two) Liftmen at both the ends of the Underpass for resetting the escalator emergency switch. All the Liftmen of the Gauhati High Court must be trained in operating the Lifts and Escalators in the Underpass.

By Order,


Sd/- Aditya Hazarika
REGISTRAR (ADMN.)

Memo No. HC. III - 10/2019/ 786-795 /G Dated Guwahati, the 27th March, 2019.

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
6. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
7. The P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
8. The Court Officer-I & II, Gauhati High Court, Guwahati.
9. The Chief Security Officer, Gauhati High Court, Guwahati.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

24/3/19